

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONAL BENCH, CHENNAI**

(Under Section 18(1) read with Section 14 and 15 of National Green Tribunal Act,
2010)

Original Application No. 76 of 2022

IN THE MATTER OF:

Damayanti Subray Mesta

...Applicants

VERSUS

Department of Public Works, Ports & Inland Water Transport,
Government of Karnataka & Ors.

...Respondent

NEXT HEARING DATE: 28/09/2022

ADDITIONAL TYPED SET DOCUMENTS FILED BY THE 2ND RESPONDENT

S. No.	Particulars	Page No.
1.	Letter from Honnavar Taluk Fresh Fish Trade Association, Kasarkoda-Tonka Honnavara to Assistant Director of Fishers Grade -1, Kasarkoda- Tonka dated 11.07.2019 along with translated Copy	1
2.	Letter from Trawler Boat Owners Association to Assistant Director of Fishers Grade -1, Kasarkoda- Tonka dated 15.07.2019 along with Translated Copy	3
3.	Letter from Honavar Taluka Persian Boat Owners Union to Assistant Director of Fishers Grade -1, Kasarkoda- Tonka dated 16.07.2019 along with Translated Copy	5
4.	Letter from Government of Karnataka, Fisheries Department to Port Officer, Honnavar dated 19-07-2019 along with Translated Copy	10

5.	Letter to Assistant Commissioner, Bhatkal, Uttara Kannada to Honnavar Port Pvt Ltd. from the residents of Tonka Village along with Translated Copy	16
6.	Letter from Office of Assistant Commissioner, Bhatkal, Uttara Kannada District to Honnavar Port Pvt Ltd dated 24.01.2020 along with Translated Copy	29
7.	Letter from National Highways Authority of India to the Director Port & Inland Water Transport, Baithkol, Karward	32
8.	Port Limits in Anchorage Map	36
9.	Port Limits in CRZ Map	37
10.	Corrigendum Letter sent by Honnavar Port Pvt Ltd to member Secretary SEIAA	38
11.	Proof of Service	40

Dated at Chennai on this the 24th Day of September, 2022.

A.S. Arvind

R. Ramasubramniam Raja, R.Hemavathi,
Arvind A.S, Kannammai M.E
Counsel for 2nd Respondent
ram@ramlawchambers.com
95000 82400

ಗೆ.
ಮೀನುಗಾರಿಕಾ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು,
ವರ್ಷ-1
ಕಾಸರಕೋಡ-ಟೊಂಕಾ
ತಾ. ಹೊನ್ನಾವರ(ಉ.ಕ.)

ಇಂದ,
ವರ ತಾಲೂಕಾ ಹಸಿ ಮೀನು
ಸ್ಥಳ ಸಂಘ, ಕಾಸರಕೋಡ-ಟೊಂಕಾ
ರ(ಉ.ಕ.)

ವಿಷಯ: ಭಾರೀ ಗಾತ್ರದ ವಾಹನಗಳು ಮೀನುಗಾರಿಕಾ ಇಲಾಖೆಯ ಮಾರ್ಗದ
ಮೂಲಕ ಸಾಗುವ ಬಗ್ಗೆ.

ಈಗಾಗಲೇ ಶರಾವತಿ ಅಳವೆಯಲ್ಲಿ ಹೈದರಾಬಾದ್ ಪೋರ್ಟ್ ಲಿ., ಕಂಪನಿಯ ಕಾಮಗಾರಿ
ಪ್ರಾರಂಭ ಹಂತದಲ್ಲಿರುವುದರಿಂದ ಸಂಬಂಧಪಟ್ಟ ಕಾಮಗಾರಿಯ ಭಾರೀ ಪ್ರಮಾಣದ
ಸಾಮಗ್ರಿಗಳು ದೊಡ್ಡ ದೊಡ್ಡ ಲಾರಿಗಳ ಮೂಲಕ ಮೀನುಗಾರಿಕಾ ಇಲಾಖೆಯ ರಸ್ತೆಯಲ್ಲಿ
ಸಂಚರಿಸುವುದರಿಂದ ರಸ್ತೆಯು ಹದಗೆಟ್ಟುವ ಸಾಧ್ಯತೆ ಇರುವುದರಿಂದ ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ
ಮೀನುಗಾರಿಕಾ ಚಟುವಟಿಕೆಗೆ ಅನಾನುಕೂಲವಾಗುವ ಸಾಧ್ಯತೆ ಇದೆ. ಹಾಗಾಗಿ ದಯಾಳುಗಳಾದ
ತಾವುಗಳು ಇದರ ಬಗ್ಗೆ ಮುತುವರ್ಜಿ ವಹಿಸಿದೀಕಾಗಿ ತಮ್ಮಲ್ಲಿ ಕಳಕಳಿಯ ವಿನಂತಿ.

ಸ್ಥಳ : ಕಾಸರಕೋಡ
ದಿನಾಂಕ : 11-07-2019

ಇಂತಿ ಧನ್ಯವಾದಗಳೊಂದಿಗೆ

ಅಧ್ಯಕ್ಷರು ಮತ್ತು ಸದಸ್ಯರು
ಹೊನ್ನಾವರ ತಾಲೂಕಾ ಹಸಿ ಮೀನು
ವ್ಯಾಪಾರಸ್ಥರ ಸಂಘ, ಕಾಸರಕೋಡ-ಟೊಂಕಾ

TRANSLATED FROM KANNADA TO ENGLISH

TO:
Assistant director of fisheries
Grade - 1, Kasarakod - Tonka
Tq : Honnavara (U.K)

From:
Honnavara Taluk fresh fish
Trade association, Kasarakoda - Tonka
Honnavara (U.K)

Sir,

Sub: Regarding movement of huge vehicle through
fishery department route.

* * *

At present the construction work was under starting
stage in Sharavathi Añive by the Hyderabad Port Ltd., company,
hence the huge vehicles pertaining to the said construction
works travelled in the Fishery department road, due to this
the said road is already damages, due to this there is an
problems created for the fishery activities in future
dates. Therefore , we are requesting your goodself please
arrange to take extra care related to this matter & oblige.

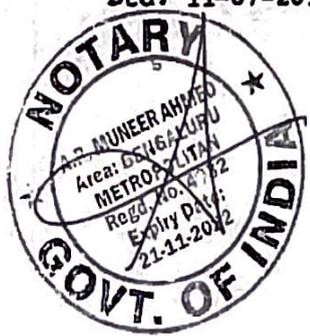
Yours faithfully,

Sd/-

Presidents and members
Honnavara Taluk Fresh (raw) fish
Traders Association
Kasarakoda - Tonka

place: Kasarakoda

Dtd: 11-07-2019.



ATTESTED BY ME
A. R. MUNEEER AHMED

M. Com., LL.B., DFM & IR,
ADVOCATE & NOTARY PUBLIC
Reg. No 4932
My Commission Expires On 21-11 2022
Mobile: 9845712075

ಗೆ.

ಮೀನುಗಾರಿಕಾ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು.

ದರ್ಜೆ-1

ಕಾಸರಕೋಡ-ಟೊಂಕಾ

ತಾ. ಹೊನ್ನಾವರ(ಉ.ಕ.)

ಇಂದ.

ಬೋಟ್ ಮಾಲಕರ ಸಂಘ(ರಿ.)

†- ಟೊಂಕಾ, ಹೊನ್ನಾವರ(ಉ.ಕ.)

ವಿಷಯ: ಭಾರೀ ಗಾತ್ರದ ವಾಹನಗಳು ಮೀನುಗಾರಿಕಾ ಇಲಾಖೆಯ ಮಾರ್ಗದ
ಮೂಲಕ ಸಾಗುವ ಬಗ್ಗೆ.

ಈಗಾಗಲೇ ಶರಾವತಿ ಅಳವೆಯಲ್ಲಿ ಹೈದರಾಬಾದ್ ಪೋರ್ಟ್ ಲಿ., ಕಂಪನಿಯ ಕಾಮಗಾರಿ
ಪೂರಂಧ ಹಂತದಲ್ಲಿರುವುದರಿಂದ ಸಂಬಂಧಪಟ್ಟ ಕಾಮಗಾರಿಯ ಭಾರೀ ಪ್ರಮಾಣದ
ಸಾಮಗ್ರಿಗಳು ದೊಡ್ಡ ದೊಡ್ಡ ಲಾರಿಗಳ ಮೂಲಕ ಮೀನುಗಾರಿಕಾ ಇಲಾಖೆಯ ರಸ್ತೆಯಲ್ಲಿ
ಸಂಚರಿಸುವುದರಿಂದ ರಸ್ತೆಯು ಹದಗೆಟ್ಟು ಸಾಧ್ಯತೆ ಇರುವುದರಿಂದ ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ
ಮೀನುಗಾರಿಕಾ ಚಟುವಟಿಕೆಗೆ ಅನಾನುಕೂಲವಾಗುವ ಸಾಧ್ಯತೆ ಇದೆ. ಹಾಗಾಗಿ ದಯಾಳುಗಳಾದ
ತಾವುಗಳು ಇದರ ಬಗ್ಗೆ ಮುತುವರ್ಜಿ ವಹಿಸಿಬೇಕಾಗಿ ತಮ್ಮಲ್ಲಿ ಕಳಕಳಿಯ ವಿನಂತಿ.

ಸ್ಥಳ : ಕಾಸರಕೋಡ

ದಿನಾಂಕ : 15-07-2019

ಇಂತಿ ಧನ್ಯವಾದಗಳೊಂದಿಗೆ

ಗ್ರಾಮಪಂಚಾಯತ್

ಅಧ್ಯಕ್ಷರು ಮತ್ತು ಸದಸ್ಯರು

ಟ್ರಾಲರ್ ಬೋಟ್ ಮಾಲಕರ ಸಂಘ

ಕಾಸರಕೋಡ-ಟೊಂಕಾ ಹೊನ್ನಾವರ

TRANSLATED FROM KANNADA TO ENGLISH

TO:

Asst. Director of Fisheries
Grade - 1 , Kasarkoda-Tonka
Tq- Honnavar (U.K)

From:

Trawler boat owners association (R)
Kasarkod - Tonka Honnavar

Sir,

Sub: Regarding movement of huge vehicles through
fishery department roads.

* * *

At present the construction work was under progress stage in Sharavathi aliva by the Hyderabad port ltd., company, hence the huge M^3 vehicles are passing related to the constructions works , and they are moved in the road which is related to fishery department. due to this there is an problems / damages are caused to the road. From all these matter there is an problems are caused to the fishery activities in future days. Hence, we are requesting your goodself please arrnage to take suitable actions related to this matter.

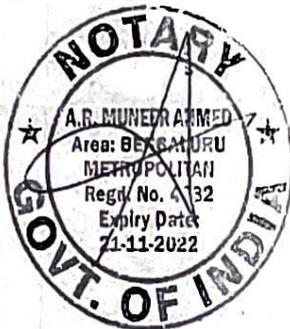
Yours faithfully,

Sd/-

President and member
Trawler boat Owners association
Kasarkod - Tonka honnavara

Place: Kasarakoda

Dated: 15-07-2019.



ATTESTED BY ME
A. R. MUNEER AHMED
M. Com, LL.B., CFM & IR,
ADVOCATE & NOTARY PUBLIC
Reg No 4932
My Commission Expires On 21-11-2022
Mobile: 9845712075

(5)

JAVAR TALUKA PERSIAN BOAT OWNER'S UNION

Tonka, KASARKOD, Tq : Honavar - 581342 (N.K.)

Sl. No. : DRN/H/Reg. No./CR 455/10-11

f No. : 303

Date : 16-7-2019

ಇಂದ,

ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು,

ಶಂಕೆ ಇಲಾಖೆ, ದರ್ಜೆ-1,

ಕಾಸರಕೋಡ, ಹೊನ್ನಾವರ

ವಿಷಯ :- ರಾಷ್ಟ್ರೀಯ ಹೆದ್ದಾರಿ (66)ಯಿಂದ ಮೀನುಗಾರಿಕೆ ದಳೀಯ ಸಂಪರ್ಕ ರಸ್ತೆಯಲ್ಲಿ ಖಾಸಗಿ ವಾಣಿಜ್ಯ ಬಂದರಿನ ಕಾಮಗಾರಿಯ ಭಾರೀ ಗಾತ್ರದ ಸರಕು ತುಂಬಿದ ಗಾಡಿಗಳು ತಿರುಗಾಟದಿಂದ ಮೀನುಗಾರಿಕೆಗೆ, ಸಾರ್ವಜನಿಕರಿಗೆ ಆಗುವ ತೊಂದರೆಯ ಕುರಿತು.

ಈ ಮೇಲಿನ ವಿಷಯದನ್ವಯ ರಾಷ್ಟ್ರೀಯ ಹೆದ್ದಾರಿ (66)ಯಿಂದ ಕಾಸರಕೋಡ ಟೊಂಕಾ ಬಂದರಿಗೆ ಸಂಪರ್ಕ ಒದಗಿಸುವ ರಸ್ತೆಯ ಪರಿಸ್ಥಿತಿ ಈಗಾಗಲೇ ಹೆದ್ದಾರಿಯ ಸುರುವಾಗಿದ್ದು ಕೆಲ ಭಾಗದಲ್ಲಿ ರಸ್ತೆಗಳ ಮಧ್ಯೆ ಹೊಂಡಗಳು ಬಿದ್ದು ನೀರು ತುಂಬಿಕೊಂಡು ಸಾರ್ವಜನಿಕರಿಗೆ ತಿರುಗಾಡಲು ತೊಂದರೆಯಾಗುತ್ತಿರುವ ಸಂದರ್ಭದಲ್ಲಿ ಖಾಸಗಿ ವಾಣಿಜ್ಯ ಬಂದರಿನ ಕಾಮಗಾರಿಯ ಸರಕು ತುಂಬಿದ ಭಾರೀ ಗಾತ್ರದ ಗಾಡಿಗಳ ತಿರುಗಾಟ ಕಳೆದ 2-3 ತಿಂಗಳಿಂದ ಸುರು ಮಾಡಿಕೊಂಡಿದ್ದು ಇರುತ್ತದೆ. ಸದ್ಯ ನಮ್ಮ ಪ್ರದೇಶದಲ್ಲಿ ಭಾರೀ ಮಳೆ ಬೀಳುತ್ತಿದ್ದು ರಸ್ತೆಯ ಹೊಂಡಗಳು ಗಾತ್ರದಲ್ಲಿ ದೊಡ್ಡದಾಗಿ ಕಾಣಿಸಿಕೊಂಡಿದ್ದು ತಿರುಗಾಟಕ್ಕೆ ತೀವ್ರ ತೊಂದರೆಯಾಗುತ್ತಿದೆ. ಸುರುವಿಗೆ ದಿನಕ್ಕೆ 5 ಗಾಡಿಗಳು ತೆಗೆದುಕೊಂಡು ಹೋಗುವುದಾಗಿ ತಿಳಿಸಿದ ಅಧಿಕಾರಿಗಳು ಈಗ ತಮ್ಮದೇ ಸುಂಕ ವಸೂಲಿ ಗೇಟಿನಿಂದ 25-30 ಗಾಡಿಗಳು ತಿರುಗಾಡುತ್ತಿದ್ದರೂ ಸಹ ಸುಮ್ಮನಿರುವುದು ಯಾಕೆ ಏನು ಮಾಡುವ ಪ್ರಶ್ನೆಯಾಗಿದೆ? ಇದೇ ಪರಿಸ್ಥಿತಿ ಮುಂದುವರಿದಿದ್ದಲ್ಲಿ ರಸ್ತೆ ಸಂಪೂರ್ಣವಾಗಿ ಹದಗೆಡುವುದರಲ್ಲಿ ಯಾವ ಸಂದೇಹವಿಲ್ಲ ಪರ್ಯಾಯವಾಗಿ ಅಗತ್ಯ ನೀಡುವ ತಾರೀಖಿನಿಂದ ಮೀನುಗಾರಿಕೆ ಚಟುವಟಿಕೆಗಳು ಪ್ರಾರಂಭಗೊಳ್ಳುತ್ತಿದ್ದು ಮೀನು ತುಂಬಿದ ಗಾಡಿಗಳಿಗೆ ತೀವ್ರ ತೊಂದರೆಯಾಗುವುದು ಖಂಡಿತ.

ಸದ್ಯ ಮೀನುಗಾರರು ಮತ್ತು ಸಾರ್ವಜನಿಕರು ಸಮಸ್ಯೆಯನ್ನು ಸಂಘ-ಸಂಸ್ಥೆಗಳ ಗಮನಕ್ಕೆ ತಂದಿದ್ದು ನಾವುಗಳು ಸಭೆಯಲ್ಲಿ ತೀರ್ಮಾನಿಸಿ ನಿಮ್ಮ ಗಮನಕ್ಕೆ ತಂದಿರುತ್ತೇವೆ. ವಾಣಿಜ್ಯ -

ವಾಣಿಜ್ಯ ಬಂದರಿನ ಖಾಸಗಿ ಕಂಪನಿಯ ಯೋಜನಾ ವರದಿಯಲ್ಲಿ ಅವರಿಗೆ ಬೇಕಾದ ರಸ್ತೆಯನ್ನು ನಿರ್ಮಿಸಿಕೊಂಡು ಕಾಮಗಾರಿಯನ್ನು ನಡೆಸಬೇಕೆಂದು ಸರ್ಕಾರದ ಆದೇಶದಲ್ಲಿ ತಿಳಿಸಿದ್ದು ಇರುತ್ತದೆ. ಆದರೂ ಸಹ ಮೀನುಗಾರರು, ಸಾರ್ವಜನಿಕರು ಜನವಸತಿ ಇರುವ ರಸ್ತೆಯನ್ನು ಬಳಸಿಕೊಂಡು ಹಾನಿ ಮಾಡಿದರಲ್ಲದೇ ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ ಧಾರೀ ಗಾತ್ರದ ವಾಹನಗಳು ಬಂದು ಪರಿಸ್ಥಿತಿ ಮತ್ತಷ್ಟು ಆತಂಕ ಮೀನುಗಾರರಲ್ಲಿ ಬಂದಿದ್ದು ಬಿಗಡಾಯಿಸುವುದೆಂಬ ಮುಂಜಾಗ್ರತಾ ಕ್ರಮವಾಗಿ ತಮಗೆ ಈ ಮೂಲಕ ತಿಳಿಸುತ್ತಿದ್ದೇವೆ.

ಕಾರಣ ಈ ವಿಷಯವನ್ನು ಗಂಭೀರವಾಗಿ ಪರಿಗಣಿಸಿ ಸೂಕ್ತ ಅಧಿಕಾರಿಗಳ ಗಮನಕ್ಕೆ ತಂದು ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ ಖಾಸಗಿ ವಾಣಿಜ್ಯ ಬಂದರಿನ ಯಾವುದೇ ಗಾಡಿಗಳು ನಮ್ಮ ಬಂದರಿನ ರಸ್ತೆಯಲ್ಲಿ ತಿರುಗಾಡುವುದನ್ನು ಸಂಪೂರ್ಣವಾಗಿ ನಿಲ್ಲಿಸಬೇಕು ಹಾಗೂ ದಕ್ಕಿಯ ಒಳಭಾಗದ ರಸ್ತೆಗೆ ಕೇವಲ 10 ಟನ್ ಸಾಮರ್ಥ್ಯವನ್ನು ತಡೆಯಲು ಸಾಮರ್ಥ್ಯವಿದ್ದು ಅದೇ ರಸ್ತೆಯಲ್ಲಿ 100ಟನ್ ಗಾಡಿಗಳ ಸಂಚಾರವಾಗಿದ್ದಲ್ಲಿ ಪರಿಸ್ಥಿತಿ ಏನಾಗಬಹುದು? ಎಂದು ತಿಳಿದು ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ ಮೀನುಗಾರರ ಆಕ್ಷೋಶಕ್ಕೆ ಎಡೆಮಾಡಿ ಕೊಡದೆ ತಮ್ಮಲ್ಲಿ ವಿನಯಪೂರ್ವಕವಾಗಿ ಈ ಸಮಸ್ಯೆಯನ್ನು ಬಗೆಹರಿಸಿ ಕೊಡುವುದಾಗಿ ಸಮಗ್ರ ಟೀಂಕಾ ಧಾಗದ ಮೀನುಗಾರರ ಪರವಾಗಿ ಹಾಗೂ ಸಾರ್ವಜನಿಕರ ಪರವಾಗಿ ವಿನಂತಿಸಿಕೊಳ್ಳುತ್ತೇವೆ.

ಧನ್ಯವಾದಗಳೊಂದಿಗೆ,

ತಮ್ಮ ವಿಶ್ವಾಸಿ,



H. J. ...
ಅಧ್ಯಕ್ಷರು

7

TRANSLATED FROM KA NNADA TO ENGLISH

HONAVAR TALUKA PERSIAN BOAT OWNERS UNION

Tonka, Kasarkod, Tq: Honavar - 581342 (N.K)

Sl.No. DRN/H/Reg.No./CR455/10-11

Ref No. 303

Date: 16.7.2019

FROM:

Assistant Director of fisheries

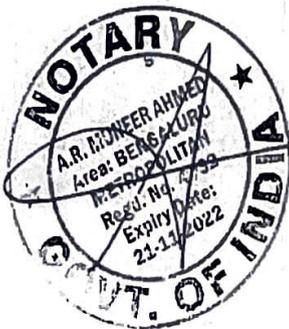
Fisheries Department Grade - 1

Kasarkoda Honnavara

Sir,

Sub: Regarding the nuisance / problems caused to fishermen and publics by the movement of heavy goods filed with huge materials for the Work carried by the private commercial port works on the link road from national highway (66) to fishery roads.

According to the above subject, The national highway (66) which is connected to the Kasarakoda Tonka port, this road conditions was already damaged , and in some parts of the road, there is an small pots are arised, and the water is filled in these ponds, because of this publics facing problems to walk in these roads. Then also

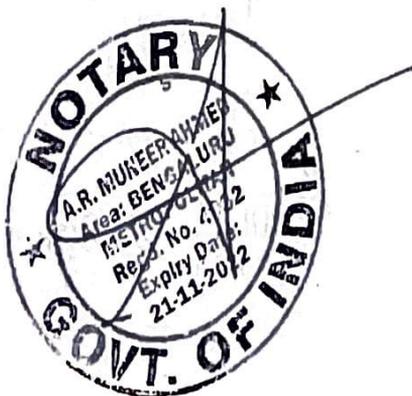


....2

the private company's huge lorries were used these roads to transport their construction works materials, from last 2 - 3 months onwards , at present in our area heavy rains are falling, the said potholes on the roads are in big sizes and it is causing huge problems for movements, The officers informed that, only 5 vehicles are moving in these roads , but know nearly 25-30 vehicles are travelled from their own toll gates, then also they are in idle condition why? If this situation continues there is no doubt that the road will fully damaged and destroyed, apart from this from 1st of August the fisheries activities were started, there is an chance for the problems to the fish loaded vehicles.

At present , the Fishermens and publics have brought this problems to the attention of the associations, and we have decided in our meetings, and the same was brought to your notice also.

In the project report of the private company regarding the commercial port , the government mentioned in its order stating that, the road should be built by them and the work carried out. However, we are informing them as a precautionary measure that fisheremen and publics have not only caused the damages by using the inhabited road, but also heavy vehicles are traveled in the future days that they may cause huge damages to the said road, and the condition of the fishermens became worst.



Hence request to consider this case with serious manner, and bring to the notice of the concerned officers, and request to stop the port vehicles movement in our port road, and the said inner road have only 10 ton capacity vehicle may move, but on the same road the vehicles carrying 100 ton capacity load vehicles are moving, then imagine what is the conditions of that road? please consider this, did not allow the anger of the fishermen in future days, with humble request , please consider this problems and clear the problems of the fishermen, hence we are requesting the same on behalf of the fishermen and also on behalf of the publics. Please do the needful.

Thanking you,

Yours faithfully,

Sd/-

President

Round sld.

of the association.



ATTESTED BY ME
A. R. MUNEER AHMED
M. Com, LL.B., DPM & IR,
ADVOCATE & NOTARY PUBLIC
Reg. No 4932
My Commission Expires On 21-11-2022
Mobile: 9845712075

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
(ಮೀನುಗಾರಿಕೆ ಇಲಾಖೆ)

ಮೀನುಗಾರಿಕೆ ಸವಾಯಕ ನಿರ್ದೇಶಕರು ಶ್ರೀ-1, ಮೀನುಗಾರಿಕೆ ಬಂದರು ಯೋಜನೆ, ರವರ ಕಚೇರಿ,
ಕಾಸರಗೋಡ (ಬೊಂಟಾ) ಹೊನ್ನಾವರ, ಉತ್ತರ ಕನ್ನಡ -581342.

ಮೊರವಾಣಿ: 08387-230409 e-mail: adflthouavar@gmail.com

ಸಂಖ್ಯೆ:ಎಆರ್/01/2019-20. ದಿನಾಂಕ:19-07-2019.

ಎಗೆ,
ಬಂದರು ಅಧಿಕಾರಿ,
ಹೊನ್ನಾವರ.

ಮಾನ್ಯರೇ,

- ಷಯ: ಹೊನ್ನಾವರ ಬಂದರು - ಮೆ// ಹೊನ್ನಾವರ ಪೋರ್ಟ್ ಪ್ರೈ.ಲಿ.ಹೊನ್ನಾವರ ಇವರು ಕೈಗೆತ್ತಿಕೊಂಡಿರುವ ಕಾಮಗಾರಿಗಾಗಿ ಮೀನುಗಾರಿಕೆ ಬಂದರಿನ ವ್ಯಾಪ್ತಿಯ ರಸ್ತೆಯನ್ನು ಉಪಯೋಗಿಸಲು ಅನುಮತಿ ನೀಡುವ ಕುರಿತು.
- ಎ:1)ತಮ್ಮ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ:ಹೆಚ್‌ಎಆರ್-18:2012-13 ದಿ:13-05-2019.
 - 2)ಈ ಕಛೇರಿ ಪತ್ರ ಸಂಖ್ಯೆ:ಹೆಚ್‌ಎಆರ್/01/2019-20 ದಿ:21-05-2019.
 - 3)ಅಧ್ಯಕ್ಷರು, ಹೊನ್ನಾವರ ತಾಲೂಕಾ ಪರ್ಶಿನ್ ಜೋಟಿ ಮಾಲಿಕರ ಸಂಘ, ಕಾಸರಗೋಡ. ಹೊನ್ನಾವರ ರವರ ಮನವಿಯ ದಿ:16-07-2019.
 - 4)ಅಧ್ಯಕ್ಷರು ಮತ್ತು ಸದಸ್ಯರು, ಹೊನ್ನಾವರ ತಾಲೂಕಾ ಹಸಿ ಮೀನು ವ್ಯಾಪಾರಸ್ಥರ ಸಂಘ, ಕಾಸರಗೋಡ-ಬೊಂಟಾ, ಹೊನ್ನಾವರ ರವರ ಮನವಿಯ ದಿ:11-07-2019.
 - 5)ಅಧ್ಯಕ್ಷರು ಮತ್ತು ಸದಸ್ಯರು, ಟ್ರಾಲರ್ ಜೋಟಿ ಮಾಲಿಕರ ಸಂಘ, ಕಾಸರಗೋಡ. ಹೊನ್ನಾವರ ರವರ ಮನವಿಯ ದಿ:15-07-2019.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮೆ// ಹೊನ್ನಾವರ ಪೋರ್ಟ್ ಪ್ರೈ.ಲಿ. ಹೊನ್ನಾವರ ರವರಿಗೆ ಹೊನ್ನಾವರ ಬಂದರು ಅಭಿವೃದ್ಧಿ ಉದ್ದೇಶಕ್ಕೆ ಬಂದರು ಜಾಗವನ್ನು ಮಂಜೂರು ಮಾಡಿದ್ದು, ಸದರಿ ಸಂಸ್ಥೆಯವರು ಸಂಬಂಧಿಸಿದ ಇಲಾಖೆಗಳ ಅನುಮತಿ ಪಡೆದು ಬಂದರು ಅಭಿವೃದ್ಧಿಗೆ ಪೂರಕವಾಗಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೆತ್ತಿಕೊಳ್ಳಲು ಅವಶ್ಯವಿರುವ ಕಟ್ಟಡ ಸಾಮಗ್ರಿಗಳು, ಯಂತ್ರಗಳನ್ನು ಸಾಗಿಸಲು ಕಾಸರಗೋಡ ಗ್ರಾಮದ ರಸ್ತೆಯನ್ನು ಬಳಸುತ್ತಿದ್ದು, ಸದರಿ ರಸ್ತೆಯು ಕಿರಿದಾಗಿರುವುದರಿಂದ ಕಾಸರಗೋಡ ಮೀನುಗಾರಿಕೆ ಬಂದರಿನ ಒಳಗಡೆ ಬಂದು ಮೀನುಗಾರಿಕೆ ಬಂದರಿನ ಬೊಂಟಾ ಕ್ರಾಸಿನಿಂದ ಹೊರಗಡೆ ಯೋಜನೆ ಪ್ರದೇಶಕ್ಕೆ ಸಲಕರಣೆಗಳನ್ನು ಸಾಗಿಸಲು ವಾಹನ ಓಡಾಟಕ್ಕೆ ಶರತ್ತುಗಳನ್ನು ವಿಧಿಸಿ ಸಂಸ್ಥೆಯವರಿಗೆ ತಾತ್ಕಾಲಿಕ ಅನುಮತಿ ನೀಡುವಂತೆ ಉಲ್ಲೇಖ (1) ರಲ್ಲಿ ಕೋರಿದ್ದು.

ಹೊನ್ನಾವರ ಮೀನುಗಾರಿಕೆ ಬಂದರಿನಲ್ಲಿ 2ನೇ ಹಂತದ ಯೋಜನೆಯಡಿ ಮೀನುಗಾರಿಕೆ ಪುನರ್ವಿನ್ಯಾಸ ನಿರ್ಮಾಣ ಮಾಡಿರುವ ಮೂಲಭೂತ ಸೌಕರ್ಯಗಳ ಬಗ್ಗೆ ಹಾಗೂ ಅವುಗಳ ಈಗಿರುವ ಸ್ಥಿತಿಗತಿಯ ಬಗ್ಗೆ ಈಗಾಗಲೇ ಉಲ್ಲೇಖ (2)ರಲ್ಲಿ ತಮ್ಮ ಗಮನಕ್ಕೆ ತರಲಾಗಿರುತ್ತದೆ. ಮುಂದುವರಿದು ಹೊನ್ನಾವರ ಮೀನುಗಾರಿಕೆ ಬಂದರಿನ 2ನೇ ಹಂತದ ಯೋಜನೆಯಡಿ ಹೊಸದಾಗಿ ನಿರ್ಮಿಸಿರುವ ಮೀನುಗಾರಿಕೆ ಬಂದರು ಜಿಲ್ಲೆಗೆ ಹೊಂದಿಕೊಂಡು ಮೀನು ತುಂಬಿದ ವಾಹನಗಳ ಓಡಾಟಕ್ಕೆ ಹಾಗೂ ಲೋಡಿಂಗ್, ಅನ್‌ಲೋಡಿಂಗ್ ಕಾರ್ಯದ ಅನುಕೂಲಕ್ಕಾಗಿ ಸಂಪರ್ಕ ರಸ್ತೆಯನ್ನು ನಿರ್ಮಿಸಲಾಗಿರುತ್ತದೆ. ಬಂದರು ನಿರ್ಮಾಣದ ಪೂರ್ವದಲ್ಲಿ ಇವು ಪ್ರದೇಶವು ದೊಡ್ಡ ದೊಡ್ಡ ಕಿರಗಲಾಗಿದ್ದು, ಮಣ್ಣು ತುಂಬ ಸಮತಟ್ಟು ಮಾಡಿ ಜಿಲ್ಲೆ ಹಾಗೂ ಸಂಪರ್ಕ ರಸ್ತೆಯನ್ನು ನಿರ್ಮಾಣ ಮಾಡಲಾಗಿರುತ್ತದೆ. ಆದುದರಿಂದ ಸದರಿ ರಸ್ತೆಯಲ್ಲಿ ಯಂತ್ರೋಪಕರಣಗಳನ್ನು ತುಂಬಿದ ಫಾಲಿ ಗಾತ್ರದ ವಾಹನಗಳು ಸಂಚರಿಸಿದಲ್ಲಿ ರಸ್ತೆಯು ಸಂಪೂರ್ಣವಾಗಿ ಹಾಳಾಗುವುದರಿಂದ ಮೀನುಗಾರಿಕೆ ಜಿಲ್ಲೆಗೂ ಅಪಾಯದ ಸಾಧ್ಯತೆಯಿರುತ್ತದೆ. ಆದ್ದರಿಂದ ಅಗತ್ಯ | ಬಂದ ಬಂದರಿನಲ್ಲಿ ಮೀನುಗಾರಿಕೆ ಪುನರ್ವಿನ್ಯಾಸ ಪ್ರಾಂಶುಗಳನ್ನು ನಿರ್ಮಿಸಿ

24 ಘಟಿಯು ಮೀನುಗಾರಿಕೆ ಚಟುವಟಿಕೆ ನಡೆಯುವುದರಿಂದ ಮೀನು ತುಂಬಿದ ಲಾರಿಗಳಿಗೆ, ಕಾರ್ಮಿಕ ಮೀನುಗಾರರ ದ್ವಿಚಕ್ರ ವಾಹನ ಸಂಚಾರಕ್ಕೆ, ಮೀನು ಲೋಡಿಂಗ್ ಹಾಗೂ ಅನ್‌ಲೋಡಿಂಗ್ ಕಾರ್ಯಗಳಿಗೆ ತೀವ್ರ ತೊಂದರೆಯುಂಟಾಗುವುದು. ಮೀನುಗಾರಿಕೆ ಬಂದರಿನಲ್ಲಿ ಚಟುವಟಿಕೆ ನಿರತ ಮೀನುಗಾರರ ಸಂಘಟನೆಗಳು ಸಹ ಮೀನುಗಾರರ ಸುರಕ್ಷತೆ ಹಾಗೂ ಮೀನುಗಾರಿಕೆ ಚಟುವಟಿಕೆಯ ಮೇಲೆ ಉಂಟಾಗಬಹುದಾದ ಪರಿಣಾಮದ ಕುರಿತು ಆತಂಕ ವ್ಯಕ್ತಪಡಿಸಿ ಬಂದರು ಒಳಗಡೆಯಿಂದ ಯಂತ್ರೋಪಕರಣ ತುಂಬಿದ ಛಾರೀ ಗಾತ್ರದ ವಾಹನಗಳ ಒಡಂಬಡಿಕೆ ಅನುಮತಿ ನೀಡದಂತೆ ಮನವಿಗಳನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. (ಪ್ರತಿಗಳನ್ನು ಲಗತ್ತಿಸಿದೆ.)

ಮೇಲ್ಕಾಣಿಸಿದ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಮೆ// ಹೊನ್ನಾವರ ಪೋರ್ಟ್ ಪ್ರೈ. ಲಿ. ಹೊನ್ನಾವರ ಇವರು ಕೈಗೆತ್ತಿಕೊಂಡಿರುವ ಬಂದರು ಅಭಿವೃದ್ಧಿ ಕಾಮಗಾರಿಗಾಗಿ ಸಲಕರಣೆ, ಯಂತ್ರಗಳನ್ನು ಸಾಗಿಸುವ ವಾಹನಗಳ ಒಡಂಬಡಿಕೆ ಮೀನುಗಾರಿಕೆ ಬಂದರು ಒಳಗಡೆಯ ರಸ್ತೆಯನ್ನು ಬಳಸಲು ಅವಕಾಶ ಮಾಡಿಕೊಡಲು ಸಾಧ್ಯವಾಗುವುದಿಲ್ಲವೆಂದು ತಮ್ಮಲ್ಲಿ ಕೋರಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸ,
ಸಹಿ/-
ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು ಶ್ರೇಣಿ-1,
ಮೀನುಗಾರಿಕೆ ಬಂದರು ಯೋಜನೆ,
ಹೊನ್ನಾವರ, (ಉ.ಕ.).

ಪ್ರತಿಯನ್ನು:-

- 1) ಮಾನ್ಯ ಮೀನುಗಾರಿಕೆ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು ರವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಗೌರವಪೂರ್ವಕವಾಗಿ ಸಲ್ಲಿಸಿದೆ.
- 2) ಮಾನ್ಯ ಮೀನುಗಾರಿಕೆ ಜಂಟಿ ನಿರ್ದೇಶಕರು, ಮಲ್ಟಿ ಉಡುಪಿ ರವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.
- 3) ಮಾನ್ಯ ಅಸಿಸ್ಟೆಂಟ್ ಕಮಿಷನರ್, ಭಟ್ಕಳ, ಉಪವಿಭಾಗ, ಭಟ್ಕಳ ರವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.
- 4) ಮಾನ್ಯ ತಹಶೀಲ್ದಾರರು, ಹೊನ್ನಾವರ ರವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.
- 5) ಪೋಲೀಸ್ ವೃತ್ತ ನಿರೀಕ್ಷಕರು, ಹೊನ್ನಾವರ ರವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.
- 6) ಮೆ// ಹೊನ್ನಾವರ ಪೋರ್ಟ್ ಪ್ರೈ. ಲಿ. ಹೊನ್ನಾವರ ರವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ.

ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು ಶ್ರೇಣಿ-1,
ಮೀನುಗಾರಿಕೆ ಬಂದರು ಯೋಜನೆ,
ಹೊನ್ನಾವರ, (ಉ.ಕ.).

TRANSLATED FROM KANNADA TO ENGLISH

GOVERNMENT OF KARNATAKA

Fisheries Department

Office of the Assistant Director of Fisheries,

Grade - 1 . Fishing Harbor Project,

Kasarakoda (Tonka) Honnavara, Uttarakannada -581342

No. HAR/01/2019-20

Dated: 19-07-2019

TO:

The port officer

Honnavar,

Sir,

Sub: Regarding grant of permission to use the road within the fishing port area for the work undertaken by M/s. Honnavara Port Pvt.Ltd., Honnavara of Honnavara Port .

Ref: Your office letter No. Land C-R 18:2012-13 dtd.13-05-2019

2) This office letter No. HAR/01/2019-20 dtd.21-05-2019

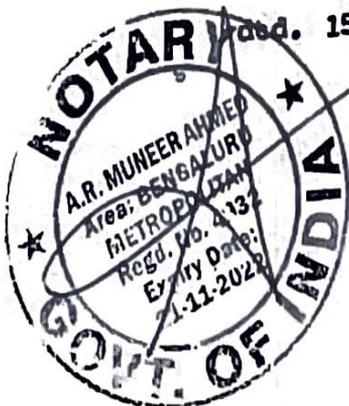
3) President, Honnavara Taluk Pershin Bota Owners association , Kasarakoda -~~30066~~ Honnavara 's petition /appeal dtd.16-07-2019.

4) President , and members Honnavara Taluk raw/fresh fish traders association's Kasakaroda tonka Honnavara's petition dtd 11-7-2019

5) Petition of President and Members Trawler Boat Owners Association , Kasarakoda, Honnavara

dtd. 15-07-2019.

...2

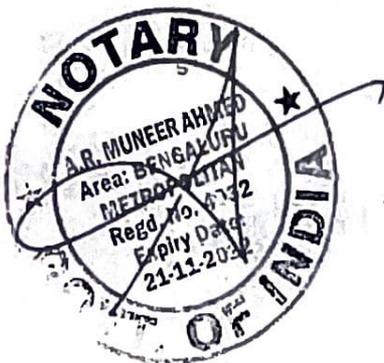


3 E 2 -

With reference to the above mentioned subject matter,
 The port place was allotted for the purposes of the
 Honnavara Port development purposes to M/s. Honnavara
 Port Pvt. Ltd., Honnavara. and the concerned company
 obtained the approval from the concerned departments,
 then after they must use the Kasarakoda road for the
 transportation of building construction materials,
 machineries related to the port development works .
 As per the above ref. (1) requesting to give temporary
 permission to use the Kasarakoda fisheries port inner
 road towards the Tokka cross for transportation of the
 materials , because the above mentioned road is very
 small , hence the said request will be submitted as
 per above ref(1),

In the Honnavara Fishery Port , under the 2nd stage
 project , mentioned the civic amenities given for the
 Fisheries activities and also intimate the condition
 of the present status in the above mentioned Ref (2) .
 In continuation or further, under the Honnavara fisheries
 ports 2nd phase / stage project, under this project
 constructed a new fishing port, which is adjacent to
 the underway. A connecting road has been constructed
 for the movement of vehicles loading, and unloading
 purposes, Before the construction of the port , the said
 area is a large lake, which is filled with soil and

....3



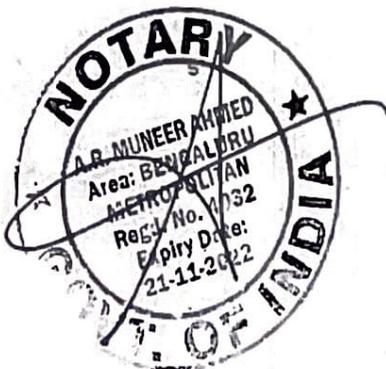
and levelled and made a jatti and connected road .
 Therefore, if a ~~big~~ heavy vehicle loaded with huge machinery travelled in the said road, the road will be completely damaged and the the fishing boats will also be endangered. And from 1st of August the fishing activities were started in the port , hence 24 hours of the day carry out the fishing activities, There will be arises sever problems for trucks/ vehicles loaded with fish, and also facing problems to travel fishering workers in their two wheelers, apart from this there is an problem to loading and unloading of fishes to the vehicles. Hence the Fishermens organizations active in the fishing port have also expressed their concern about the effect on the safety of fishermen and also about the fishing activities , therefore they are also submit their appeal not to allow the vehicle with huge machines transporting huge vehicles in the innerside of the port. (enclosed the copies).

In the above situations, we are stating that, for the transportation of constructions materials , machineries for the purposes of the port development by M/s. Honnavara Port Pvt. Ltd., Honnavara is not allowed to transport their vehicle shall not use the fisheries port inner roads. Hence submit this request

Yours faithfully,

sd/-

Asst. Director of fisheries
 Grade -1, fishing harbor project
 Honnavara (U.K).

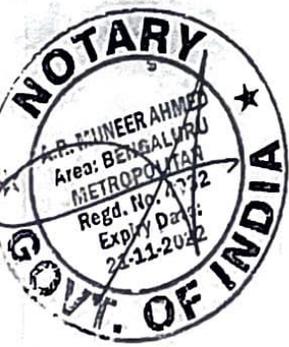


Copy to :

- 1) Respectfully submitted for information to Hon'ble Director of Fisheries , Bangalore.
- 2) Submitted for information to Hon'ble Joint director of Fisheries Malpe , Udupi
- 3) Submitted for information to Hon'ble Assistant Commissioner, Bhatkal, Sub-division, Bhatkal
- 4) The Hon'ble Tahasildar , Honnavara - for information
- 5) The Police circle Inspector , Honnavara - for information
- 6) M/s. Honnavara Port Pvt. Ltd., - Honnavara - for informations purposes.

Sd/-

Assistant Director of fisheries
 Grade - 1, Fishing Harbor project
 Honnavar (U.K).



A. R. Muineer Ahmed
 ATTESTED BY ME
 A. R. MUINEER AHMED
 B.A., LL.B., D.P.N.I & IR,
 ADVOCATE & NOTARY PUBLIC
 Reg. No 4932
 My Commission Expires On 21-11-2022
 Mobile: 9845712075

೦೩, ಚಾನ್ಯ ಉನ್ನಿಷ್ಟಿಂಶ ಕೃಷ್ಣಾಶನರ
ಃ ಫಲೈಷ್ಠ 58/320

ಸಮಗ್ರ ಮೀನುಗಾರರ ಸಮಾಜದವರು. ಟಿಂಕಾ ನಿವಾಸಿಗಳು ಹಾಗೂ ಸಮುದ್ರ ತಟದಲ್ಲಿ
ಅನಾದಿ ಹಲದಿಂದಲೂ ವಾಸಿಸುವ ಸಾರ್ವಜನಿಕರಿಗೆ ಹೊನ್ನಾವರ ಪೋರ್ಟ್ ಪ್ರಾಂಚಲ್ ರಿ
(H.P.P.C.L) ಕಂಪನಿಯಿಂದ ಆಗುವ ತೊಂದರೆಯ ಕುರಿತು.

ನಾವು ಈ ನೂಲಕ್ಕೆ ತೀವ್ರವಾಗಿರುವುದೇನೆಂದರೆ, ನಾವು ಪೂರ್ವತಃ ಮಲ್ಟಿಪರ್ಪೂಸ್
ಬಂದು ಸರಿ ಸುಮಾರು 50-00ದ 60 ವರ್ಷಗಳಿದ್ದವು. ಅಂದಿನಿಂದ ಇಂದಿನವರೆಗೆ ಸಮುದ್ರ
ದಡದಲ್ಲಿ ನಮ್ಮ ಪೂರ್ವಜರು ಬಲ ಬೀಸುವ, ಗಾಳಿ ಹಾಕಿ ಮೀನು ಹಿಡಿಯುವ ಎಂತಿ ಬಲಿಯು
ಟಿಟುವಟಿಕೆ, ಮೀನು ಒಣಗಿಸುವ ಕಾರ್ಯ ಇವೆಲ್ಲವನ್ನೂ ನಮ್ಮ ಪೂರ್ವಜರು ಹಾಗೂ ನಾವು
ನಡೆಸಿಕೊಂಡು ಬಂದಿರುತ್ತೇವೆ.

ಹೀಗಿರುವಾಗ ಮೇಲೆ ನಮೂದಿಸಿದ ಕಂಪನಿಯವರಿಂದ ನಾಗರಿಕರಾದ ನಮಗೆ ತುಂಬ
ತೊಂದರೆಯಾಗುತ್ತದೆ. ಪರಿಸರ ಮಾಲಿನ್ಯವಾಗುವುದಲ್ಲದೆ ನಮ್ಮನ್ನು ನಿಯಂತ್ರಿಸುತ್ತಿರುವ
ಹುನ್ನಾರ ನಡವಳಿ ಭಾಸವಾಗುತ್ತಿದೆ. ಟಿಂಕಾ ಸರ್ಕಲ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಮಾರುಕೆ ದೇವಸ್ಥಾನದಿಂದ
ಸಮುದ್ರ ತೀರ ಪ್ರದೇಶದಲ್ಲಿ ತ್ಯವೇ ಬರುತ್ತದೆ, ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಆಗುತ್ತದೆ. ತುರ್ತು ಕೆಂಪು
ರೋಡು ಸಹ ಮಾಡುತ್ತಾರೆ, ಇವೆಲ್ಲವೂ ನಮ್ಮ ಮೀನುಗಾರರ ಒಳ್ಳೆಯದಕ್ಕೆ ಅಂಕ ಸಂಬಂಧಪಟ್ಟ
ಕಂಪನಿಯವರು ತೀವ್ರವಾಗಿದ್ದಾರೆ. ಹಾಗಾದರೆ ನಮ್ಮ ಗತಿ ಏನು? ನಾವು ನಮ್ಮ ಮನೆ, ಊರು ಬಿಟ್ಟು
ಎಲ್ಲಿಗೆ ಹೋಗಬೇಕು?

ಇವರು ಕೇರಿ ಒಳಗೆ ಅಥವಾ ಕೇರಿಯ ಹತ್ತಿರ ರಸ್ತೆ ಮಾಡುವುದರಿಂದ ಸಾರ್ವಜನಿಕರಿಗೆ
ಓಡಾಡಲು, ಶಾಲಾ ಮಕ್ಕಳಿಗೆ ಆಟವಾಡಲು ಹಾಗೂ ಮೀನುಗಾರಿಕೆ ನಡವಳಿ ತೊಂದರೆ ಆಗುತ್ತದೆ.
ಸೃಷ್ಟಿ ಪರಿಸರವು ಧೂಳು ಇತ್ಯಾದಿಗಳಿಂದ ಪರಿಸರವು ಮಾಲಿನ್ಯವಾಗುತ್ತದೆ. ಈಗಾಗಲೇ ಬೃಹತ್
ವಾಹನಗಳ ಓಡಾಟದಿಂದ ರಸ್ತೆಯುಂಟಾದ ಮನೆಯ ಗೋಡೆಗಳಿಗೆ ಬಿರುಕು ಬಂದು
ಹಾನಿಯಾಗುವುದಲ್ಲದೆ ಸುತ್ತಮುತ್ತಲ ಪರಿಸರ, ಮರ ಗಿಡ ಎಲ್ಲವೂ ಕೆಂಪು ಮಿಶ್ರಿತ ಮಣ್ಣಿನಿಂದ

ಟಿಪ್ಪಣಿ
ಸಾರ್ವಜನಿಕ ಸಂಸ್ಥೆಗಳಿಗೆ ಸಂಬಂಧಿಸಿದ
ಇವುಗಳಿಗೆ
22 JAN 2020
3347
ಶ್ರೀಮತಿ ಅಂಜಲಿ
22/1

ಅವತವಾಗಿದೆ, ಇದು ಪರಿಸರಕ್ಕೆ ತುಂಬಾ ಹಾನಿಕರವಾಗಿದೆ. ರಸ್ತೆಗಳು ಸಂಪೂರ್ಣ ಕಟ್ಟಿ ಹೋಗಿದೆ. ಉಸಿರಾಡಲು ತೊಂದರೆಯಾಗುತ್ತಿದೆ.

ಚಿಂತಾ ಒಳರಸ್ತೆಯ ಬಗ್ಗೆ ಶರವಾಹಿ ನದಿಯ ಬದಿಯಲ್ಲಿರುವ ರಸ್ತೆ ಒಟಂಗ್ ದುರಸ್ತಿ ಬಗ್ಗೆ ಮಂಡಲ ಪಂಚಾಯತಿಯವರು ಪೋರ್ಟಿಗೆ ಸಂಬಂಧಪಟ್ಟಿದ್ದು ಅಂತಹ ಹೇಳುತ್ತಾರೆ. ಪೋರ್ಟಿನವರಿಗೆ ಕೇಳಿದರೆ ಕಂಪನಿಯ ಗಾಡಿ ಓಡಲು ಮಾಡುವುದರಿಂದ ಅವರಿಗೆ ಸಂಬಂಧಪಟ್ಟಿದ್ದು ಅಂತಹ ಹೇಳುತ್ತಾರೆ. ಹಾಗಾದರೆ ಅಲ್ಲಿ ವಾಸ್ತವ್ಯ ಮಾಡಿ ಬದುಕು ಕಟ್ಟಿಕೊಂಡವರ ಗುಡಿ ಏನು? ನಮಗೆ ಸುಖವಾಗಿ ಉಣ್ಣೆ ಮಾಡಲು ಕೂಡಾ ಆಗುವುದಿಲ್ಲ, ಬಟ್ಟೆ, ಒಣಗಿಸಲು ಉಣ್ಣುವುದಿಲ್ಲ, ಬಾವಿಯ ನೀರು ಉಪ್ಪು ಹಾಗೂ ಕೆಂಪು ಮಿಶ್ರಿತವಾದ್ದರಿಂದ ನಾವು ಯಾರ ಬಳಿ ದುರು ನೀಡಬೇಕು ಎಂದು ಗೊತ್ತಾಗುತ್ತಿಲ್ಲ, ಹಾಗೂ ಇಲ್ಲಿ ಯಾವ ಯೋಜನೆ(Project)ಹಾರ್ಡ್‌ವರ್ಕ್‌ನಲ್ಲಿ ನಡೆಯುತ್ತಿದೆ ಎಂದು ಕಂಪನಿಯವರು ತಿಳಿಸುತ್ತಿಲ್ಲ.

ಆದ್ದರಿಂದ ಮಾನ್ಯರು ಸಮಗ್ರ ಮೀನುಗಾರರ ಹಾಗೂ ಊರಿನ ಸಾರ್ವಜನಿಕರ ಹಿತವೃದ್ಧಿ ಇಟ್ಟುಕೊಂಡು ನಮಗೆ ನ್ಯಾಯ ಒದಗಿಸಿಕೊಡುವಂತೆ ವಿನಯಪೂರ್ವಕವಾಗಿ ವಿನಂತಿಸಿಕೊಳ್ಳುತ್ತೇವೆ. ಹಾಗೂ ಮಾರುಕಟ್ಟೆ ದೇವಸ್ಥಾನದಿಂದ ಚಿಂತಕದರಿಗೆ ಈಗಿರುವ ತಡೆಗೋಡೆಯ ಒಳಗಡೆ ರಸ್ತೆ ನಿರ್ಮಾಣ ಮಾಡಬಾರದಾಗಿ ವಿನಂತಿ.

ಧನ್ಯವಾದಗಳೊಂದಿಗೆ,

ಸ್ವಲ್ಪ: ಚಿಂತಕ.

ದಿನಾಂಕ:

ಯಥಾ ಸಕಲು:

1. ಮ: ತಹಶೀಲ್ದಾರ ಸಾಹೇಬರು ಹೊನ್ನಾವರ
2. ಮಾನ್ಯ ಅಸಿಸ್ಟೆಂಟ್ ಕಮಿಷನರ್, ಭಟ್ಕಳ.
3. ಬಂದರು ಅಧಿಕಾರಿಗಳು ಹೊನ್ನಾವರ
4. ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಹರವಾರ

ಇತರ ತಮ್ಮ ವಿಶ್ವಾಸಿಗಳು,

1. ಬ್ಯಾಂಕ್ ಕ್ಲರ್ಕ್ ಲಾಂಕೆಲ - B. h. h. h.
2. ರವಿಶಂಕರ ಮಂಜುನಾಥ ಲಾಂಕೆಲ - R. h. h.
3. ಜಿಲ್ಲಾಧಿಕಾರಿ ಲಾಂಕೆಲ - B. h. h.
4. ಸಿಗ್ನಲ್ ಇನ್‌ಚಾರ್ಜ್ ಲಾಂಕೆಲ - B. h. h.
5. ಗ್ರೇಡ್ ಸಲ್ಟ್ ಲಾಂಕೆಲ - B. h. h.
6. ಕೃಷಿ ಇಂಜಿನಿಯರ್ ಲಾಂಕೆಲ - B. h. h.
7. ಗ್ರಾಮ ಸುಧಾಯ ಲಾಂಕೆಲ - B. h. h.
8. A. h. h. ಇನ್‌ಚಾರ್ಜ್ ಲಾಂಕೆಲ - B. h. h.

P.T.O.

3-

- 5. ಕೊನ್ನವರ ಪೋರ್ಟ್ ಪ್ಯಾವೆಟ್ 0
- 6. (H.P.P.C.L) ಕಂಪನಿ ಕೊನ್ನವರ
- 7. ಸನ್ಮಾನ್ಯ ಸುನೀಲ್ ನಾಯ್ಕ, ಮಾನ್ಯ ಶಾಸಕರು, ಕೊನ್ನವರ ಭಟ್ಟರ ವಿಧಾನಸಭಾ ಕ್ಷೇತ್ರ
- 8. ಮಾನ್ಯ ಪಿ.ಡಿ.ಓ, ಅಧ್ಯಕ್ಷರು ಗ್ರಾಮ ಸಂಪನ್ಮೂಲ ಹಾಸರಕೋಡ.

ಸಂಪರ್ಕ ವಿಳಾಸ:
 ಭಾಸ್ಕರ ಈಶ್ವರ ತಂದೇಲ್,
 ಅಧ್ಯಕ್ಷರು, ಶ್ರೀ ಜೈನ ಜಟಕೇಶ್ವರ ಯುವಕ
 ಟಿಂಪಾ, ಹಾಸರಕೋಡ, ತಾ: ಕೊನ್ನವರ
 ಮೊ: 9916555971

- 9. ಸುಸು 'ಮೋಷೀಲ' ಅಂಚೆಲಿ ಗುರು
- 10. ವೀರಣ ನಾಥಾಚಿ ಅಂಚೆಲಿ (P.T.C)
- 11. ಮೋಷೀಲ ಯಾತ್ರಿಕ ಅಂಚೆಲಿ M.H.S
- 12. ಇತಿವಾ ಸುಗಮ್ಯ ಅಂಚೆಲಿ 2500
- 13. ಎಂ.ಎಂ. ಕೃಷಿ ಅಂಚೆಲಿ (P.T.C)
- 14. ರಾಜೀಶ್ ಕಾಶ್ಯಾಪ್ ಅಂಚೆಲಿ (P.T.C)
- 15. ಎಕ್ಸಿಂ ಕಾ.ಎಂ.ಎಂ. ಅಂಚೆಲಿ (P.T.C)
- 16. ರಾಜೀಶ್ ಯಾತ್ರಿಕ ಅಂಚೆಲಿ (P.T.C)
- 17. ಹನೀಶ್ ಯಾತ್ರಿಕ ಅಂಚೆಲಿ (P.T.C)
- 18. ರವೀಶ್ ಯಾತ್ರಿಕ ಅಂಚೆಲಿ (P.T.C)
- 19. ರಾಜೀಶ್ ಕಾಶ್ಯಾಪ್ ಪಾಪು - (P.T.C)

20. ಯಾತ್ರಿಕ ಹರಿ ಗೋಷೀಲ ಪಾಪು
 21. ಸಂವೀಶ್ ಹನೀಶ್ ಯಾತ್ರಿಕ ಪಾಪು
 22. ಎಂ.ಎಂ. 5 ರವೀಶ್ ಯಾತ್ರಿಕ ಪಾಪು
 23. ಬ್ರಹ್ಮಾನಂದ ಕಿರಿಣಿ - (P.T.C)

24. ಅಮಿಷ್ ಕಾಶ್ಯಾಪ್ - (P.T.C)
 25. ಯಾತ್ರಿಕ ಯಾತ್ರಿಕ ಪಾಪು
 26. ಯಾತ್ರಿಕ ಯಾತ್ರಿಕ ಪಾಪು
 27. ಯಾತ್ರಿಕ ಯಾತ್ರಿಕ ಪಾಪು

- 28) ಕೋಶಿ. ಗಣಪತಿ. ತಂದೇಲ್ (P.T.C)
- 29) ಸಿ.ಪ್ರಸಾದ್. ಭಾಸ್ಕರ. ತಂದೇಲ್ (P.T.C)
- 30) ಸುಲಿ. ಎಂ.ಎಂ. ತಂದೇಲ್ (P.T.C)
- 31) ಸಿ.ಎಂ. ಕಾಶ್ಯಾಪ್. ತಂದೇಲ್ (P.T.C)
- 32) ಗಣಪತಿ ಕಾಶ್ಯಾಪ್ ತಂದೇಲ್ (P.T.C)
- 33) ಸುನೀಶ್. ಸುನೀಶ್. ತಂದೇಲ್ (P.T.C)
- 34) ಸುನೀಶ್. ರಾಜುರಾಜ್. ತಂದೇಲ್ (P.T.C)
- 35) ಶಾಹು ಪಿ.ಪಿ. ತಂದೇಲ್ (P.T.C)
- 36) ಯಾತ್ರಿಕ ದತ್ತಾ ತಂದೇಲ್ (P.T.C)
- 37) ಪ್ರಕಾಶ್ ರಾಜು ತಂದೇಲ್ (P.T.C)
- 38) ರಾಜೀಶ್ ಕೃಷಿ ತಂದೇಲ್ (P.T.C)

- 39) ಶಿವರಾಜ್ ಶ್ರೀರಾಜು ತಂದೇಲ್
- 40) ಸುನೀಶ್ ಯಾತ್ರಿಕ ಪಾಪು
- 41) ರವೀಶ್ ಯಾತ್ರಿಕ ಪಾಪು
- 42) ಹನೀಶ್ ಯಾತ್ರಿಕ ಪಾಪು
- 43) ರಾಜು
- 44) ಯಾತ್ರಿಕ ಕಂಕಣ ತಂದೇಲ್
- 45) ಯಾತ್ರಿಕ ಯಾತ್ರಿಕ ತಂದೇಲ್
- 46) ಯಾತ್ರಿಕ ಯಾತ್ರಿಕ ಪಾಪು
- 47) ಯಾತ್ರಿಕ ಯಾತ್ರಿಕ ಪಾಪು
- 48) ಯಾತ್ರಿಕ ಯಾತ್ರಿಕ ಪಾಪು

P.T.C

- 49) ಸಿಂಹ, ಕೆಲವು ಬಿಡುಗಡೆ.
- 50) ಸಿಂಹ, ಕೆಲವು ಬಿಡುಗಡೆ.
- 51) ಲಕ್ಷ್ಮಿ ನಂಜುಳಿ ಅಂಡೆ
- 52) ಲಲಿ ನಂಜುಳಿ ಅಂಡೆ
- 53) ರೀತಿ ನಂಜುಳಿ ಅಂಡೆ
- 54/ ಶಾಸ್ತ್ರ ನಂಜುಳಿ ಅಂಡೆ
- 55, ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 56, ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 57, ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 58) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 59) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 60) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 61) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 62) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 63) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 64) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 65) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 66) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 67) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 68) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 69. ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 70. ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 71. ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 72. ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 73. ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 74) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 75) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 76) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ
- 77) ನಂಜುಳಿ ನಂಜುಳಿ ಅಂಡೆ

78	ಶಾರದಾ ತ್ರಿಕರವು ತಾಂಡೀಲ	ಶಾರದಾ
79	ತ್ರಿಕರವು ದುರ್ಗಮ್ಮ ತಾಂಡೀಲ	ತ್ರಿಕರವು
80	ರಾಧ ಸಂತೋಷ ತಾಂಡೀಲ	ರಾಧಾ
81	ಸಂತೋಷ ಶೀಲೋ ತಾಂಡೀಲ	ಸಂತೋಷ
82	ದೀಪ ಸುಬ್ರಾಯ ತಾಂಡೀಲ	ದೀಪ
83	ಸುಬ್ರಾಯ ಛಾಯಾ ತಾಂಡೀಲ	ಸುಬ್ರಾಯ
84	ಅನುಸೂಯಾ ಶಂಕರ ಛಾಯಾ ತಾಂಡೀಲ	ಅನುಸೂಯಾ
85	ಶಂಕರ ಛಾಯಾ ತಾಂಡೀಲ	ಶಂಕರ
86	ಶರತ್ ಶೇಷನಿಲ ಅಂಡಿಯೇಸ್ತೆ	ಶರತ್
87	ಲಜಯ ಶೇಷನಿಲ ಅಂಡೀಲ	ಲಜಯ
88	ಲಜಯೇಶ ಚುರನೆಯು ಅಂಡೀಲ	ಅಜಯೇಶ
89	ಅರಾನ್ ನೆರೆನಿಂತ ಅಂಡೀಲ	ಅರಾನ್
90	ಸುವೆನ ನೆರೆನಿಂತ ಅಂಡೀಲ	ಸುವೆನ
91	ಪಂಜೀಬ್ ಬಾಳಿ ಶೇಷನಿಲ	ಪಂಜೀಬ್
92	ಶೇಷನಿಲ ಬಿಟ್ಟು ತಾಂಡೀಲ	ಶೇಷನಿಲ
93	ಲಲಲ ಶೇಷನಿಲ ತಾಂಡೀಲ	ಲಲಲ
94	ಶಾಯಿ ಶೇಷನಿಲ ತಾಂಡೀಲ	ಶಾಯಿ
95	ಅನುರಾಧಾ ಚಂದ್ರಿಯಾಣಿ ತಾಂಡೀಲ	ಅನುರಾಧಾ
96	ಚಂದ್ರಿಯಾಣಿ ಹರ್ಷಿಯು ತಾಂಡೀಲ	ಚಂದ್ರಿಯಾಣಿ
97	ಹರ್ಷಿಯು ಹೇಯ್ತೆ ತಾಂಡೀಲ	ಹರ್ಷಿಯು
98	ನೀಲಾಚಿ ಗೇಯ್ತೆ ತಾಂಡೀಲ	ನೀಲಾಚಿ
99	ನೀಲಾಚಿ ಹೇಯ್ತೆ ತಾಂಡೀಲ	ನೀಲಾಚಿ
100	ಪ್ರೀತಿಯೇ ಗೇಯ್ತೆ ತಾಂಡೀಲ	ಪ್ರೀತಿಯೇ
101	ಪ್ರೀತಿಯೇ ಗೇಯ್ತೆ ತಾಂಡೀಲ	ಪ್ರೀತಿಯೇ
102	ಪ್ರೀತಿಯೇ ಗೇಯ್ತೆ ತಾಂಡೀಲ	ಪ್ರೀತಿಯೇ
103	ಪ್ರೀತಿಯೇ ಗೇಯ್ತೆ ತಾಂಡೀಲ	ಪ್ರೀತಿಯೇ
104	ಪ್ರೀತಿಯೇ ಗೇಯ್ತೆ ತಾಂಡೀಲ	ಪ್ರೀತಿಯೇ
105	ಪ್ರೀತಿಯೇ ಗೇಯ್ತೆ ತಾಂಡೀಲ	ಪ್ರೀತಿಯೇ
106	ಪ್ರೀತಿಯೇ ಗೇಯ್ತೆ ತಾಂಡೀಲ	ಪ್ರೀತಿಯೇ
107	ಪ್ರೀತಿಯೇ ಗೇಯ್ತೆ ತಾಂಡೀಲ	ಪ್ರೀತಿಯೇ

TRANSLATED FROM KANNADA TO ENGLISH

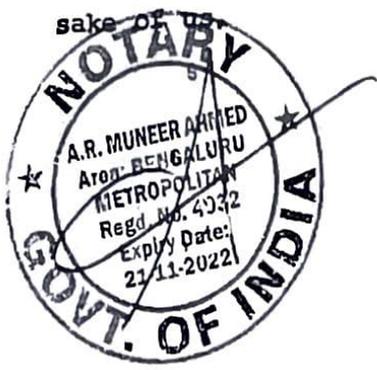
Hon'ble Asst. Commissioner, Hhatkal - 581 320

Regarding the difficulties faced from the Honnavara Port Private Limited company (H.P.P.C.L) to the residents of the publics who live from the ancient period and also from this company the Fishery community people, Tonka Residents and families lived / stayed in the seashores are facing difficulties,

We are wish to bring few lines for the consideration, that, we are came from Mullakurve and we are origin from the said place, from last 50 to 60 years back we are settled. From that time onwards our ancestors are doing the fisheries by netting, catch the fishes by Gala method, and doing drying fishes works all these works related to the fishes were our ancestors and we are doing for our livelyhood.

In this situations, the said mentioned companies giving huge difficulties to us. From their works they are pollute the eviroment , and we think that, they are made plan to make us as a sourceless persons (nirashritharu) , they are constructing the highway from Maruthi temple located in Tonka cirlice which is passing towards the seashore and also they are constructed a cnetre wall also. And also they are making temporary or emergency red road, But the related said company told that, all these are making for the betterment or sake of us.

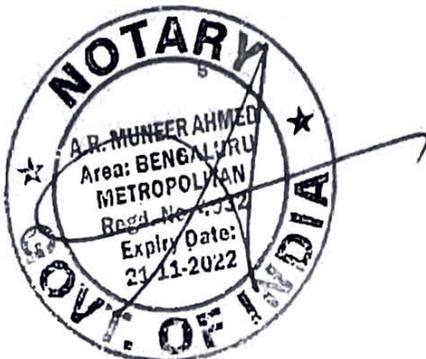
...2



if it happens what is the status of us? Where we want to go leaving our house, and our village?

If they are making road in side the area or near the area, by this the publics facing problems to walking around the area, and the school students , childrens facing problems to play games and also Facing problems to do the fishery. And also the environment is also polluted with dust and other pollutions. Already the houses located near the road side, have an break on their house walls due to the transportations of the huge vehicle on the road, apart from this, the environment and trees and plants are covered with red mixed sand dust, from this the whole environment was polluted . The roads are fully damaged, And we are facing problems for our breathing.

Regarding the Road ~~XXXX~~ piching at tonka inner road and road near by Sharavathi river, the Mandala panchayathi authorities informed that, work will be related to the port authorities. When we asked the same with the port authorities, they told that, that will be related to them because the company vehicles are travelled in that area, or road, that will be related to that company only. Hence the residents of that area who are living with their familes , what is the stage of them? In such areas, we are not able to take our food properly. and peacefully.



- 3 -

Even we are not able to dry our washed clothes. And the well water is mixed with salt and red in colour. Where and whom we complaint our difficulties, we are not able to solve these problems and difficulties. And the concerned company did not informed or intimated to us which project work is done here.

Therefore we are humbly requesting you sir, for the sake of the Fishermens and villagers and publics, please arrange to give justice for our sake. And also request not to construct the road inside the centre wall which is constructed from Maruthi temple to Tonka.

Thanking you,

Place: Tanka

Dated:

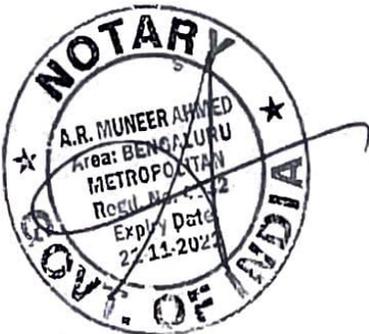
COPY TO :

- 1) M/s. Thehasildar Sir,
Honnavara
- 2) Hon'ble Asst. Commissioner
Bhatkal
- 3) Port officers, Honnavara
4. Hon'ble District Collector
Karawara

Yours faithfully,

1. Bhaskar Eshwar Tandel Sd/-
2. Ramesh Manjunatha Tandel Sd/-
3. Pithanbara Panduranga
Jadav Sd/-
4. Rahul Datta Tandel Sd/-
5. Krishna govinda Tandel Sd/-
- 6 Sagar Ramachandra Tandel Sd/-
7. Ramu Subraya Tandel Sd/-
8. Girish Jammu Tandel Sd/-

....4



5. Honnavara Port Pvt. Ltd.,
6. (H.P.P.C.L) Company Honnavara
7. Hon'ble Sunil Nayak
Hon'ble MLA
Honnavara Bhatkal
Vidhanasabha constituency
8. Hon'ble P.O.D / President
Village Panchayath
Kasarakoda
- 9) Guru Madeva Tandel Sd/-
- 10) Mohan Narayana Tandel Sd/-
- 11) Mahesh yashwant Tandel Sd/-
- 12) Chinna durgaiiah Tandel Sd/-
- 13) Vinaya Krishna Tandel Sd/-
- 14) Rajesh Eshwar tandel Sd/-
- 15) Vikram Ramachandra Tandel Sd/-
- 16) Rajesh Yashwant Tandel Sd/-
- 17) Yogesh yashwant tandel Sd/-
- 18) Ranesh yeashwant tandel Sd/-
- 19) Rajesh Sheshaiah Tandel Sd/-
- 20) Mahesh Hari Tandel Sd/-
- 21) Sandesh Hanumantha Sd/-
- 22) Leena S Louis Sd/-
- 23) Buddin B Dangl Sd/-
- 24) Sakel R Dangl Sd/-
- 25) Ullas Jintu Sd/-
- 26) Amina M Sd/-
- 27) maiya M J D'souza Sd/-
- 28) Renuka Ganapathi tandel Sd/-
- 29) Nethravathi Bhaskar Tandel Sd/-
- 30) Deepa chandra Tandel Sd/-
- 31) Girija Eshwar Tandel Sd/-
- 32) Ganapathi Eshwar tandel Sd/-
- 33) Sachin Santosh tandel Sd/-
- 34) Sandeep ramdas Tandel Sd/-
- 35) Raju Datta Tandel Sd/-
- 36) Parvathi dattha tandel Sd/-
- 37) prasanth rama Tandel Sd/-
- 38) Karthik Krishna tandel Sd/-
- 39) Seema srikanth Sd/-
- 40) Sumalatha manjunath Sd/-
- 41) Rathna damodar Tandel Sd/-
- 42) Padnavathi hanumantha Sd/-
- Karvi Sd/-

IX) Contact address

Bhaskar Eshwar Tandel
President Shri Jain Jatakeswara
Yuvaka Samithi (R)
Tonka, Kasarakoda,
Tq: Honnavara
Mob: 9916555971



- | | |
|---------------------------------|------|
| 71) Deepak thimmappa Mestha | Sd/- |
| 72) Nagaveni Deepak Mestha | Sd/- |
| 73) Radha Thimmappa Mestha | Sd/- |
| 74) Surekha Ramesh Thandel | Sd/- |
| 75) Akshatha Kameshwara Thandel | Sd/- |
| 76) Ramesh (S) Thandel | Sd/- |
| 77) Gulabi Sheshagiri Thandel | Sd/- |
| 78) Sharadha Thukaram Thandel | Sd/- |
| 79) Thukaram Duggaiah Thandel | Sd/- |
| 80) Radha Santhosh thandel | Sd/- |
| 81) Santhosh Sheshagiri Thandel | Sd/- |
| 82) Devi Subraya Thandel | Sd/- |
| 83) Subraya Madeva Thandel | Sd/- |
| 84) Anusuya Shankar Thandel | Sd/- |
| 85) Shankar Madeva Thandel | Sd/- |
| 85) Sharath sheshagiri Mestha | Sd/- |
| 86) Ajay Sheshagiri Thandel | Sd/- |
| 87) Abhishek Sheshagiri Thandel | Sd/- |
| 88) Tarun Narasimha Thandel | Sd/- |
| 89) Suvan Narasimha Thandel | Sd/- |
| 90) Santhosh Jatti Thandel | Sd/- |
| 91) Sheshagiri Jatti Thandel | Sd/- |
| 92) Lalitha Sheshagiri Thadel | Sd/- |
| 93) Kavya Sheshagiri thandel | Sd/- |
| 94) Anuradha Chintamani Thandel | Sd/- |
| 95) Chintamani Durgaiah Thandel | Sd/- |
| 96) Sevanthi Devappa thandel | Sd/- |





ಸಹಾಯಕ ಆಯುಕ್ತರ ಕಾರ್ಯಾಲಯ, ಭಟ್ಕಳ, ಉ.ಕ - 581 320

OFFICE OF THE ASSISTANT COMMISSIONER, BHATKAL UTTARA KANNADA DISTRICT, 581 320

ದೂರವಾಣಿ : } 08385 223722,
Telephone: } 08385 223722 (Fax)

e-mail: bhatkalac@gmail.com

ಸಂಖ್ಯೆ:ಕಾಮಗಾರಿ/ಎವ/33/2019-20

ದಿನಾಂಕ:24-01-2020

Honnavar Port Pvt. Limited
Honnavar

ವಿಷಯ: ರಸ್ತೆ ಮಾಡುತ್ತಿರುವುದರಿಂದ ಮೀನುಗಾರ ಸಮಾಜದವರಿಗೆ ಮತ್ತು ಸಾರ್ವಜನಿಕರಿಗೆ ತೊಂದರೆಯಾಗುತ್ತಿರುವ ಕುರಿತು
ಉಲ್ಲೇಖ: ಧಾಸ್ತರ ಈಶ್ವರ ತಾಂಡೇಲ್ ಹಾಗೂ ಸಾರ್ವಜನಿಕರು ಬೊಂಕ, ಕಾಸರಕೋಡೆ
ತಾ:ಹೊನ್ನಾವರವರು ಈ ಕಾರ್ಯಾಲಯಕ್ಕೆ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿ ಸಲ್ಲಿಸಿದ ದಿ:22-1-2020

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಕಾಸರಕೋಡೆ ಬೊಂಕಾ ಸರ್ಕಲ್‌ನಲ್ಲಿರುವ ಮಾರುತಿ ದೇವಸ್ಥಾನದಿಂದ ಸಮುದ್ರ ತೀರ ಪ್ರದೇಶದಲ್ಲಿ ಹೈವೆ ಹಾಗೂ ತಡೆಗೋಡೆ ನಿರ್ಮಾಣ ಆಗುತ್ತಿದ್ದು, ಆದರೆ ತಮ್ಮ ಕೇರಿಯಲ್ಲಿ ರಸ್ತೆ ಮಾಡುವುದರಿಂದ ಸಾರ್ವಜನಿಕರಿಗೆ ಒಡಾಡಲು, ಶಾಲಾ ಮಕ್ಕಳಿಗೆ ಅಟ್ಟವಾಡಲು, ಮೀನುಗಾರರಿಗೆ ತೊಂದರೆಯಾಗುತ್ತದೆ. ಅಲ್ಲದೇ ಆರೋಗ್ಯ ತೊಂದರೆಯುಂಟಾಗುವ ಸಂಭವವಿರುತ್ತದೆ. ಕಾರಣ ಮೀನುಗಾರರ ಹಾಗೂ ಸಾರ್ವಜನಿಕ ಹಿತದೃಷ್ಟಿಯಿಂದ ಮಾರುತಿ ದೇವಸ್ಥಾನದಿಂದ ಬೊಂಕದವರೆಗೆ ತಡೆಗೋಡೆ ಒಳಗಡೆ ರಸ್ತೆ ನಿರ್ಮಾಣ ಮಾಡಬಾರದಾಗಿ ಕೋರಿ ಉಲ್ಲೇಖದಂತೆ ಧಾಸ್ತರ ಈಶ್ವರ ತಾಂಡೇಲ್ ಹಾಗೂ ಸಾರ್ವಜನಿಕರು ಬೊಂಕ, ಕಾಸರಕೋಡೆ ತಾ:ಹೊನ್ನಾವರವರು ಕೋರಿರುತ್ತಾರೆ. ಉಲ್ಲೇಖಿತ ಅರ್ಜಿ ಲಗ್ನ ಇಟ್ಟಿದೆ.

ಕಾರಣ ಸದ್ರಿ ವಿಷಯದ ಕುರಿತು ನಿಯಮಾನುಸಾರ ಪರಿಶೀಲಿಸಿ, ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಂಡು ಅರ್ಜಿದಾರರಿಗೆ ಹಿಂಬರಹ ನೀಡಲು ಕೋರಿದೆ.

24/1
ಸಹಾಯಕ ಆಯುಕ್ತರು
ಭಟ್ಕಳ

ಪ್ರತಿ: ಬಂದರು ಅಧಿಕಾರಿಗಳು ಹೊನ್ನಾವರ ಮಾಹಿತಿಗಾಗಿ ಹಾಗೂ ಸೂಕ್ತ ಕ್ರಮಕ್ಕಾಗಿ ಕಳುಹಿಸಲಾಗಿದೆ.

TRANSLATED FROM KANNADA TO ENGLISH

OFFICE OF THE ASSISTANT COMMISSIONER, BHATKAL

UTTARA KANNADA DISTRICT - 581 320

No. Work/vv/33/2019-20

Dated: 24-01-2020

Honnavar Port Pvt. Ltd.,

Honnavar,

Subject: The fishermen and their communities and publics facing problems due to constructing the road - reg.

Ref: The application submitted to this office on 22-1-2020 from Bhaskar Eshwar Tandel and publics of Tonka, Kasarakoda, Tq Honnavara.

With reference to said subject matter, we are herewith stating that, The Highway and centre wall was constructed from Maruthi temple , situated at Tonka circle , Kasarakoda towards the region of the sea . But the road was constructed in our area, that may cause problems to walk the publics, to play games to the school students, and also create problems to the fishermen. And also there is a chance of getting bad illness. Therefore , on the sake of the publics and fishermen, the refered Bhaskar Eashwar Tandel and other publics of Tonka, Kasarakoda, Tq.Honnavaara submitted their application , stated that, shall not construct road inside the centre wall from the Maruti temple towards the tonka.

....2



31

Hence request to verify the said matter as per law, and request to take suitable actions, and also submit the endorsement to the applicants.

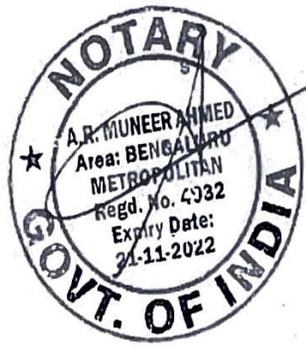
sd/-

Assistant Commissioner,
Bhatkala

Copy to :

The Port officers, Honnavara

- for information and also for suitable actions.



ATTESTED BY ME
A. R. MUNEER AHMED
B.A., LL.B., DPM & IR,
ADVOCATE & NOTARY PUBLIC
Reg. No. 4932
My Commission Expires On 21-11-2022
Mobile: 9845712075



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सडक परिवहन एवं राजमार्ग मंत्रालय, भारत सरकार)

National Highways Authority of India

(Ministry of Road Transport & Highways, Government of India)

परियोजना कार्यान्वयन इकाई-मंगलूर/ Project Implementation Unit - Mangalore.

डोर नं. 3-29, 'बेतेल', थारेतोदा, पंपवेल के पास (NH.66), मंगलूर - 575002.

Door No. 3-29, "Bethel", Tharethota, Near Pumpwell (NH.66), Mangalore - 575002.



32

टेलिफोन / Telephone : 91-824-4264499

टेलिफैक्स / Telefax : 91-824-4254499

ई-मेल /e-mail: nhaimang@gmail.com

सत्यमेव जयते

No.15013/1/2019/2019/PIU (Mnglr)/ 25

18th Feb 2022

To
The Director
Ports & IWT.
Baithkol, Karwar,
UK District.

Sub: Four laning with paved Shoulders of Honnavar Port Connectivity road from Km 0.00 (Kasarkod side of Honnavar Port) to Km 2.580 (towards NH-66) connecting Honnavar Port with NH-66 at Km 195.986 and to improve NH-66 from Km 195.00 to Km 197.00 to integrate port connectivity on EPC mode under Bharatmala Phase-I-**Memorandum of Inventory -Appointed date -reg.**

Ref: 1) NHA HQ letter No 11011/1/2021/PC/Kasarkod-Honnavar dated 11.02.2022.
2) Contract Agreement dated 09.02.2022.

Sir,

1.0 Refer NHA HQ letter at Sl. No. 01 under reference wherein intimated that Contract Agreement has been signed on 09.02.2022 for subject project. Accordingly NHA HQ directed to take necessary action for handing over the site to the Contractor and submit proposal for declaration of Appointed Date along with the hand over memorandum as per provisions of RFP.

2.0 Further, refer to Ministry of Shipping, Office Memorandum/ Minutes of Meeting dated 10.10.2018 where by intimated the State Government to provide following :

2.1 Encumbrance free land/ROW to NHA / MoRT&H and bear the cost of land acquisition and shifting of utilities by the State Government.

2.2 The State Government is supposed to provide the requisite statutory clearances like forest/CRZ clearances, environmental clearance etc.

3.0 In this regard, the following are requested :

3.1 Status of land acquisition, shifting of utilities and requisite statutory clearances like forest/CRZ clearances, environmental clearance etc.

3.2 Intimated the date of physical site inspection by NHA, Ports & IWT & Contractor and signing of Joint / Handover Memorandum

3.3 Notify Issues , if any

4.0 The above details may be provided at the earliest for declaration of Appointed Date

Thanking you.

Yours faithfully,

[Col A K Janbaz (Retd)]
GM (Tech) & Project Director
PIU Mangalore

Encl : as above

No.15013/1/2019/2019/PIU (Mnglr)/

18th Feb 2022

Copy for kind information to:

1. The Regional Officer, NHAI, Bangalore – for information please
2. The GM (PC), NHAI New Delhi – for information please
3. PS to the Addl Chief Secretary to Government, Public Works, Ports & IWT Department, Vikasa Soudha, 3rd Floor, Dr. B.R. Ambedkar Veedhi, Bengaluru-560 001.
4. The Director, Honnavar Port Pvt. Ltd, Lalehzar Apartment, 103, 45/1-2, Palace Road Bangalore, Karnataka-560001.
5. M/s Viva Infraventures Pvt. Ltd - for information and necessary action please



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(योग परिवहन, सड़क परिवहन और राजमार्ग विभाग)
National Highways Authority of India

(Ministry of Shipping, Road Transport and Highways)
के-5, एन. टी. रोड, 16 इण्डिया गेट दिल्ली 110075,
ए-5 & 6, सेक्टर-10, इण्डिया न्यू दिल्ली-110075

दूरभाष - Phone: 91 11 25011100/25011001
फैक्स - Fax: 91 11 25012502 / 25012511
ईमेल - E-mail: 2223 / 2218 / 2464 / 2564

No. 11011/1/2021/PC/Kasarkod-Honnavar

Dated- 11/02/2022

To

The Chief General Manager
Regional Office - Bengaluru (Karnataka)
NHAI, Sy. No.13,
14th Km, Nr Deepak Bus Stop,
Nagasandra, M.S. Ramaiya Enclave
Bengaluru - Tumkur Road (NH-4)-560073
Email Id: - Robangalore@nhai.org

Subject: Four laning of Honnavar Port Connectivity road from km 0.00 (Kasarkod side of Honnavar Port) to Km 2.58 (towards NH-66) connecting Honnavar Port with NH-66 at Km 196.00 and to improve NH-66 from Km 195.00 to Km. 197.00 to integrate port connectivity road on EPC mode under Bharatmala Phase - I- Memorandum of Inventory- Appointed Date-Reg.

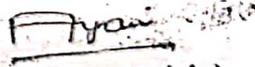
Ref. - Contract Agreement dated 09.02.2022.

Sir,

With reference to above cited subject, it is intimated that Contract Agreement has been signed on 09.02.2022.

2. In this regard, you are requested to take necessary action for handing over the site to the contractor and submit the proposal for declaration of appointment date along with the hand over memorandum as per the provision of RFP.

Yours faithfully,


(Asheesh Kumar Jain)
General Manager (PC)

Copy To:

- (i) PD, PIU New Mangalore- For information and necessary action please.
- (ii) M/s Viva Infraventure Pvt. Ltd. - For information and necessary action please.

No. sm-25021/12/2015-sm (Sagarmala)
 Government of India
 Ministry of Shipping

....

Room No. 545, Transport Bhavan,
 Sansad Marg, New Delhi.

Dated : 10 October, 2018

OFFICE MEMORANDUM

Sub:- Minutes of meeting held on 10.10.2018 under the Chairmanship of Secretary (RT&H) regarding revision of Port Connectivity road stretches envisaged to be developed under Bharatmala Pariyojana in different States – reg.

Kindly find attached the minutes of the meeting held on 10.10.2018 under the Chairmanship of Secretary (RT&H) regarding revision of Port Connectivity projects in your States. Accordingly, you are requested to provide:

- i) Encumbrance free land/ ROW to NHAI / MoRT&H and bear the cost of land acquisition and shifting of utilities by the State Government.
- ii) The State Government is supposed to provide the requisite statutory clearances like forest/CRZ clearance, environmental clearance etc.
- iii) The DPRs prepared by the State Government / Ports may be forwarded to the concerned ROs of NHAI and to the MoRTH for it to be considered under Bharatmala. The DPRs would be validated by NHAI as per its norms and only as per the satisfaction of NHAI the project will be undertaken. You are requested to submit the Action Plan with a list of priority for the projects to be considered immediately.

Abhishek Chandra

25/10/18,
 (Abhishek Chandra)

Deputy Secretary (Sagarmala)

Tidal Levels referred to Datum of

Place	Lat N	Long E	Heights	
			MHHW	MLHW
Honāvar	14° 16'	74° 26'	1.8	1.5

INDEX

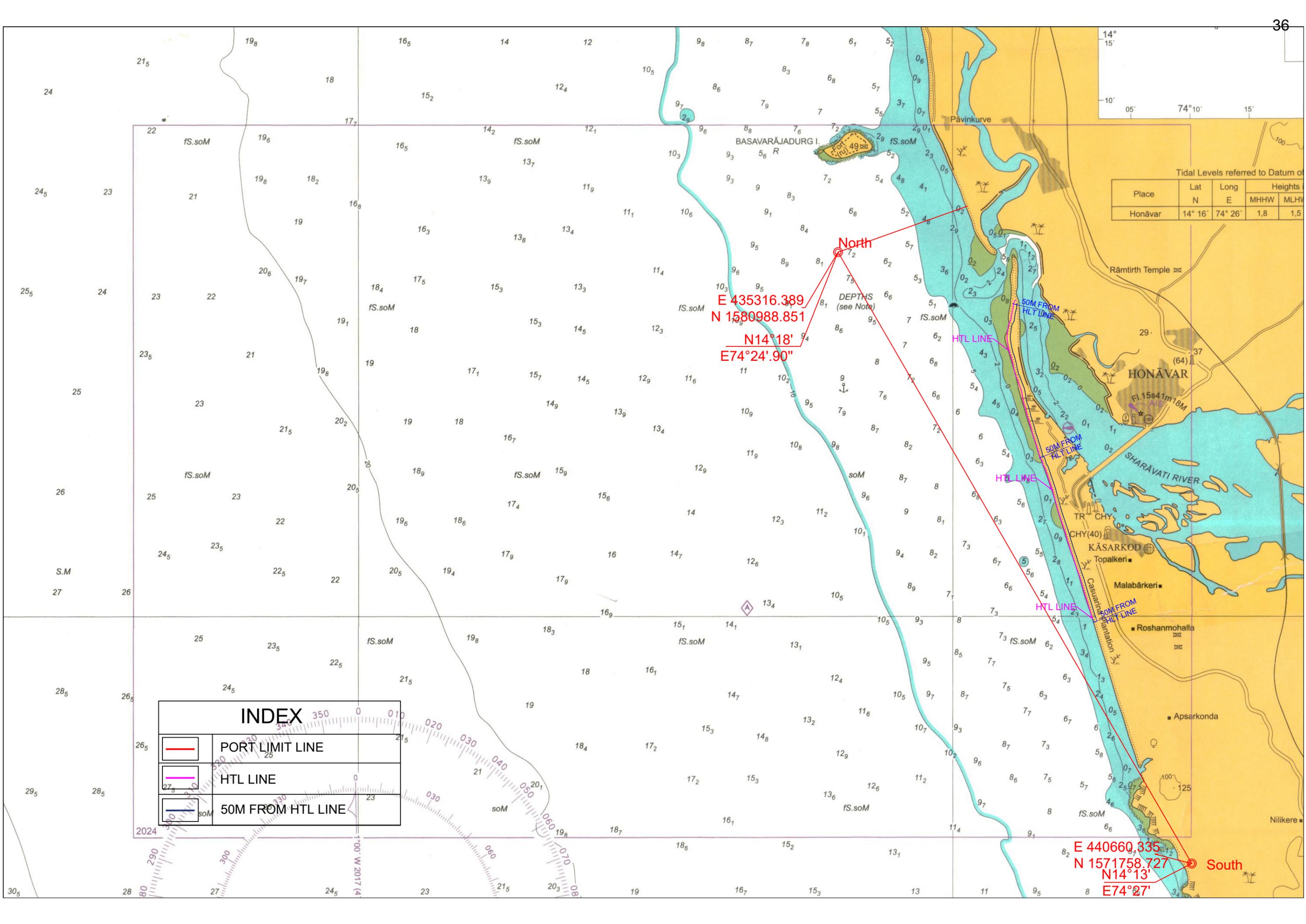
	PORT LIMIT LINE
	HTL LINE
	50M FROM HTL LINE

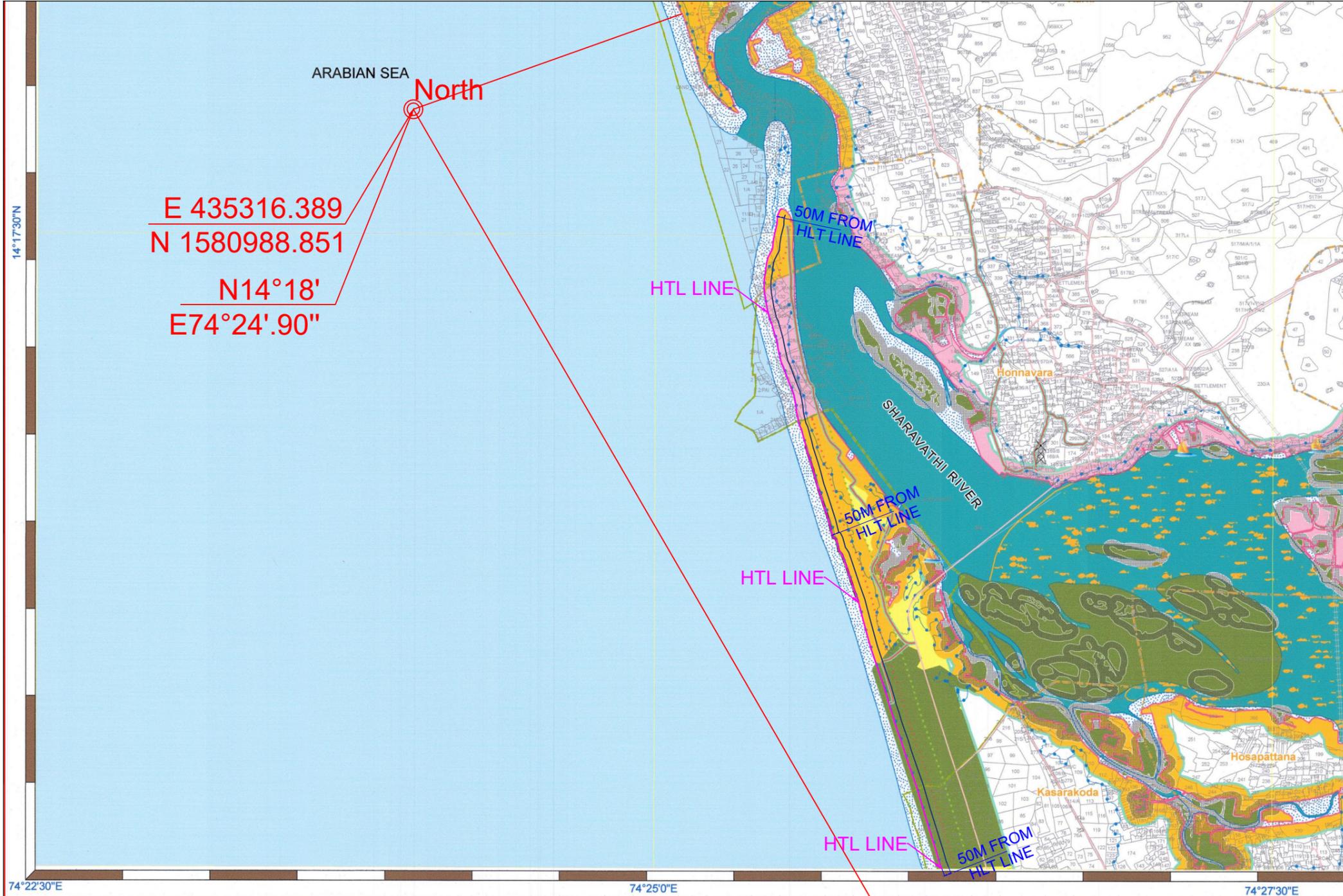
North

E 435316.389
N 1580988.851
N14°18'
E74°24'.90"

South

E 440660.335
N 1571758.727
N14°13'
E74°27'





INDEX

	PORT LIMIT LINE
	HTL LINE
	50M FROM HTL LINE

E 440660.335
 N 1571758.727
 N14°13'
 E74°27'

South



HONNAVAR PORT (P) LTD.

Date: 22/02/2021

To,
The Member Secretary
SEIAA Karnataka
Department of Ecology & Environment,
Room No. 709, 7th Floor, IV-Gate,
M. S. Building, Bangalore - 560001

Sir,

Sub: Corrigendum in EC for Barge/ Vessel loading facility at Coastal Sand Spit, Kasarkod Tonka village, Honnavar Taluk, Uttara Kannada District of M/s. Honnavar Port Private Limited - reg.

Reference: 1. Request for related documents for approach road proposal from Regional Director (Env.), Karwar through vide letter no. RDE/Kwr/Env.Cle.doc./2020-21/769 dated February 12, 2021
2. Environmental/CRZ Clearance Validity Extension vide Letter No. SEIAA 22 IND 2011 dated July 01, 2019
3. Environmental clearance vide Letter No. SEIAA 22 IND 2011 dated September 21, 2012

Honnavar Port Private limited (HPPL) is developing an all-weather Barge/ Vessel loading facility at Sharavati river mouth in Uttara Kanada district, Karnataka with a cargo handling capacity of 4.9 MTPA. Environment and CRZ clearance validity extension was obtained from SEIAA vide reference no. 3 and extension of EC validity vide reference no.2. As a part of project development, HPPL has initiated developement of existing approach road from NH-17 at Kasarkod to the port site.

Now, HPPL is in receipt of letter from Regional Director (Env.), Karwar vide above reference no. 1 for submission of relevant documents regarding Environmental/CRZ Clearance related to the Development of Barge / Vessel loading facility at Kasarkod Tonka, Honnavar Taluka.

"This is for your kind reference, that HPPL considered the proposal for dedicated Rail/Road corridor and road access is proposed from NH 17 at Kasarkod. Road will then run south east for some distance and then aligns parallel to the shoreline till it reaches the proposed project site. This will be parallel to the existing single lane road at an offset distance of 100 m. The total length of this road from NH 17 to the proposed site is 4.0 km and will have a width of 25 m. The alignment is planned in such a way that it has minimum disturbance to the local communities. Moreover, the road is not an access controlled therefore the local public also can use the road for their needs".

Above statement is given in section 2.6.16 of Draft EIA report, executive summaries submitted for public hearing and same is presented to public during the public hearing held on January 27, 2012. The same statement was also made in Final EIA report (enclosed for reference). Road proposal was well debated in Public consultation held on the January 27, 2012 and HPPL duly justified the road proposal during the public consultation and same was reported in **Final EIA** under **Section 7.1.1**.

Port Office : Kasarkod Tonka, Honnavar Taluk, Uttar Kannada District, Karnataka - 581 342.

Regd. Office : #103, Lalehzar Apartments, 45/1-2, Palace Road, Bangalore - 560 001, Karnataka, India.
Ph : +91-80-2235 3670, 4149 4960 Fax : +91-80-2235 3671 Email : info@honnavarport.com

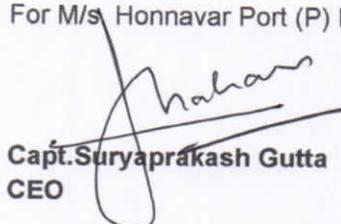


The Karnataka State Coastal Zone Management Authority (KSCZMA) scrutinized the Honnavar Port development proposal along with road/rail corridor. KSCZMA upon examination of the proposal has recommended the proposal for issue of Environmental Clearance during the meeting held on 28.05.2012.

This is to bring to your kind notice that the proposed Honnavar Port Development was scrutinized by KSCZMA, SEAC and SEIAA which includes the proposed road connectivity and the project was accorded Environmental Clearance vide above reference 2 and also obtained Consent for Establishment (CFE) from Karnataka State Pollution Control Board Under Air Act 1981 and Water Act 1974 vide its consent Order dated 06.02.2013. In the EC order also, condition under specific conditions point number "39. **All approach roads shall be black topped and internal roads and major haul roads shall be black topped or concreted and swept regularly with mechanical sweepers**". HPPL is adhering to this condition with spirit.

HPPL humbly submits that Environmental and CRZ clearance obtained from KSCZMA and SEIAA, Karnataka for Barge/ Vessel loading facility includes the proposed road/rail alignment. Therefore, we request your good office to issue corrigendum for Environmental and CRZ Clearance covering the **proposed road from NH 17 to the proposed site is 4.0 km and will have a width of 25 m.**

Thanking you,
For M/s Honnavar Port (P) Limited.


Capt. Suryaprakash Gutta
CEO



Encl:

1. EC/CRZ clearance from SEIAA, Karnataka on 21. September. 2012
2. Consent for Establishment (CFE) from KSPCB on 6. February. 2013
3. Extension of validity of EC/CRZ clearance from SEIAA, Karnataka on 1. July. 2019
4. Final EIA report for reference.



Arvind A.S <arvindakaanbu@gmail.com>

Serving Copies: Documents to be filed by the 2nd Respondent in OA 76 of 2022, before NGT, Chennai

1 message

Arvind A.S <arvindakaanbu@gmail.com>

24 September 2022 at 15:49

To: "vasanthhk72@gmail.com" <vasanthhk72@gmail.com>, "sumathi010672@gmail.com" <sumathi010672@gmail.com>, "darpan.advocate@gmail.com" <darpan.advocate@gmail.com>, idd.prs@gmail.com, pccfkar@gmail.com, ramacharya.63@ka.gov.in, dckarwar@gmail.com, Sreeja Chakraborty <sreejachakraborty@protonmail.com>

Cc: Ramasubramaniam Raja <ram@ramlawchambers.com>, Kannammai Meyyappan <advocatekannammai@gmail.com>

Dear Sir/Madam,

PFA of the Documents to be filed by the 2nd Respondent in the above mentioned matter.

Kindly acknowledge the receipt of the same.

With Regards,
Arvind A.S
Counsel for 2nd Respondent

 [Additional Typedset of Documents filed by the 2...](#)

Arvind A S
7550027796